

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**
Hearing through video conferencing

T.A. No. 61/1769/2020

This the 13th day of September, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Naseem Akhter age 56 years W/o Sh Ghulam Rasool, R/o Village Keya, Tehsil Ramnagar, District Udhampur.
2. Ghulam Mohammad Sadiq age 54 years S/o Sh Ghulam Rasool, R/o Village Keya, Tehsil Ramnagar, District Udhampur.

.....Applicants

(By Advocate:- Mr. Faheem Shokat Butt)

Versus

1. State of Jammu & Kashmir through Commissioner Secretary to Govt., Education Department, Civil Sectt; Jammu/Srinagar.
2. Chief Education Officer, Udhampur.
3. Principal, Govt. Higher Secondary School, Keya (Ramnagar).
4. Rumi Kumar, Principal, Govt. Higher Secondary School, Keya (Ramnagar).

.....Respondents

(By Advocate: Mr.Amit Gupta, AAG)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Learned counsel for the applicants submits that he does not wish to press the present T.A.

2. Accordingly, the T.A. is dismissed as not pressed.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

/kdr/